

[Print](#)**Defective Case Register from 2024-12-18 to 2024-12-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/38050/2024	SHIBANI SHANKAR PRADHAN	2024-12-18	This may be registered as CRLA
2	D-ABLAPL/38103/2024	SHIB SHANKAR MOHANTY	2024-12-18	Page nos. 10 and 18 not neat.
3	D-CRLMC/38107/2024	BIRAJA PRASAD NANDA	2024-12-18	8-CAUSE TITLE NOT IN ORDER. The complainant is not made a party.
4	D-WP(C)/52653/2024	JNYANANANDA PANDA	2024-12-18	30-OTHER DEFECT (IF ANY) Legible copy of page Nos.10 and 12 to be filed.
5	D-ABLAPL/38203/2024	M.A.ALI	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50 /- not paid.Enrl. no. of filing advocate not mentioned in V.nama
6	D-WP(C)/52543/2024	SUKANTA KUMAR MISHRA	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-ABLAPL/38099/2024	SUSANT KUMAR MOHANTY	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation left blank.
8	D-BLAPL/38136/2024	RAJIB LOCHAN PATTNAIK	2024-12-18	.Subject Code Not Furnished .
9	D-ABLAPL/38155/2024	JYOTIRMAYA SAHOO	2024-12-18	Annexure 1 not legible.
10	D-WP(C)/52424/2024	PARTHA SARATHI DAS	2024-12-18	30-OTHER DEFECT (IF ANY) The last page of affidavit is not properly placed.
11	D-WP(C)/52704/2024	FALGUNI RAJGURU MOHAPATRA	2024-12-18	Logo of Rs 50/ not paid
12	D-BLAPL/38097/2024	CHIRANJIB ROUT	2024-12-18	Honble court not tally with rejection order and cause title.
13	D-ABLAPL/38314/2024	ABDUL SALAM	2024-12-18	1. P.S case no. not furnished in petition. 2. Subject Code Not Furnished .
14	D-CRLA/36402/2024	TUSAR KANTI PRAHARAJ	2024-12-18	1. Period of Delay 64 days. 2. Index is not correctly page marked.
15	D-BLAPL/38211/2024	SIVA SANKAR CHAINI	2024-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date not correct in index, as per FIR..2. Side of page no. 11 not neat.
16	D-BLAPL/38138/2024	AKSHAYA KUMAR SAHOO	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Page marking not correct in index.Name of lower pending court wrong in cause title as per rejection order.En. no.of filing advocate not furnished in V.nama.
17	D-WP(C)/52487/2024	SANJIB KUMAR BHANJADEO	2024-12-18	1.Page No. 24 Is not legible
18	D-WP(C)/52664/2024	NIRANJAN NAYAK	2024-12-18	Page 45 not neat and legible
19	D-BLAPL/38113/2024	BIKASH KUMAR PRADHAN	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. H.C.B.A.W.F.Fee Rs50 not paid in V.Nama.
20	D-ABLAPL/38059/2024	SOUMIK SPANDAN TRIPATHY	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in petition.
21	D-CMAPL/52649/2024	ADV.	2024-12-18	Place after correction of date of dismissal in the Prayer
22	D-WA/50400/2024	UMAKANT SAHOO	2024-12-18	DAF OF Rs 2.25 /- not paid
23	D-CRLMC/34323/2024	FALGUNI RAJGURU MOHAPATRA	2024-12-18	1.verification Not Proper. 2.Not Properly Indexed. 3.Occupation of the deponent not stated(ii)Index filed without page mark.
24	D-RSA/52332/2024	SAMIR KUMAR MISHRA(SR. ADV.)	2024-12-18	C.Copy not filed, xerox copy filed
25	D-BLAPL/38197/2024	SK. ZAFARULLA	2024-12-18	As per rejection order name of the trial court not tally with synopsis and petition.
26	D-BLAPL/37800/2024	PANCHANAN PANIGRAHI	2024-12-18	C.T number not tally with Rejection order and cause title.
27	D-CRLMC/38129/2024	LALIT KUMAR MAHARANA	2024-12-18	8-CAUSE TITLE NOT IN ORDER. Number of GR case seems to be wrong.
28	D-BLAPL/38245/2024	ASISH CHANDRA RATH	2024-12-18	As per standing order no.3 dtd. 9-7-2024 , name of the prosecutrix/ informant shall not be reflected in the petition.Then S.R.will be made.
29	D-ABLAPL/38056/2024	SWARAJ PATEL	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the affidavit.
30	D-CMAPL/52756/2024	ADV	2024-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-WP(C)/52407/2024	SHASHI BHUSAN JENA	2024-12-18	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.

32	D-BLAPL/38115/2024	KULDEEP MOHANTY	2024-12-18	P.S.Case and S.T.Case mentioned in Prayer not tally with Cause Title,F.I.R.copy and Rejection order.
33	D-CRLREV/37728/2024	JAJATI KESHARI KHUNTIA	2024-12-18	1.copy not served on vigilance 2. In index in place of crl .revn . it is mentioned crl .misc
34	D-ABLAPL/38142/2024	AMITAV TRIPATHY	2024-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 12 not partially legible.
35	D-CMP/52597/2024	MANAS RANJAN DHAL	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-CONTC/52550/2024	ADV.	2024-12-18	PAGE NO.8 NOT LEGIBLE
37	D-CMP/52497/2024	JAGANNATH BHUYAN	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
38	D-ABLAPL/38114/2024	JAYADEBA BEHERA	2024-12-18	Page nos . 8 and 9 not neat
39	D-RSA/52362/2024	BIBEKANANDA BHUYAN	2024-12-18	1. Court Fee of Rs. 626/- is payable, not paid. 2. Annex. 2 not properly page marked. Index may be corrected.
40	D-ABLAPL/38124/2024	JAYADEBA BEHERA	2024-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
41	D-WP(C)/52406/2024	KUNAL KUMAR SWAIN	2024-12-18	1Annexure-1 is not correctly page marked.2.Annexure-2 is not filed and also not marked in book marks index
42	D-ABLAPL/38123/2024	BISWARANJAN DALAI	2024-12-18	Annex.2 marked in para no.2 of petition, not furnished in the index.
43	D-BLAPL/38075/2024	BISWABHUSAN DAS	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
44	D-ABLAPL/38209/2024	ACHYUTANANDA PATTANAIK	2024-12-18	1.Page Nos.8- 9 - 10 in Annexure-1 is not legible.
45	D-CMAPL/52140/2024	ADV.	2024-12-18	Provision of Law Not Correctly Furnished
46	D-WP(C)/52525/2024	RAJKUMAR SUTAR	2024-12-18	xerox attested copy vide annexure-3 filed but c.copy thereof not filed
47	D-ABLAPL/38049/2024	JUGALA KISHORE PANDA	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
48	D-BLAPL/38240/2024	PRADEEP KUMAR PARIDA	2024-12-18	Age of the petitioner in cause title not tally with rejection order.
49	D-CRLREV/38052/2024	JUGALA KISHORE PANDA	2024-12-18	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 49 days
50	D-BLAPL/38116/2024	KULDEEP MOHANTY	2024-12-18	The name of Opp.Party not mentioned in V>Nama.

51	D-FAO/52683/2024	DEBASISH PATNAIK	2024-12-18	Period of Delay 422 days.
52	D-BLAPL/38185/2024	GOPAL KRUSHNA MOHANTY	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per FIR.details, date of disp . of not tally ref. certificate in BLPL.nos..2.Age of the petitioner not reflected in V.nama
53	D-ABLAPL/38206/2024	ACHYUTANANDA PATTANAIK	2024-12-18	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition.
54	D-ABLAPL/38034/2024	PRASANT KUMAR BARIK	2024-12-18	1.Subject Code Not Furnished .
55	D-WP(C)/52134/2024	HRUDANANDA MOHAPATRA	2024-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 47- 53 not legible
56	D-ABLAPL/38204/2024	M.A. ALI	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs not correct in affidavit. 2.page no.14 not legible.3. D.c.fee Rs.50/- to be paid ON v.nama.
57	D-WP(C)/52562/2024	BIJAY KUMAR MOHANTY	2024-12-18	NOMENCLATURE OF THIS CASE MAY BE CRLMP
58	D-CRLA/38026/2024	GHANASHYAM MUDULI	2024-12-18	In prayer portion year of judgement and special G .R CASE NOT CORRECTLY FURNISHED .
59	D-FAO/52688/2024	DEBASISH PATNAIK	2024-12-18	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 303 days
60	D-CRLA/38223/2024	SWARAJ PATEL	2024-12-18	Put up for S.R. after filing of consolidated appeal memo.
61	D-BLAPL/38192/2024	DEBASIS MISHRA	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of trial court not correct synopsis and petition , as per rejection order .
62	D-WP(C)/52404/2024	DIPTI RANJAN MOHAPATRA	2024-12-18	30-OTHER DEFECT (IF ANY) Address of the petitioner not correctly furnished.
63	D-ABLAPL/38174/2024	ANWAR HUSSEN	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.10/- not paid in the v.nama.
64	D-WP(C)/52392/2024	SAMEER KUMAR DAS	2024-12-18	1-COURT FEE IS DEFICIENT. Rs 6/ not paid in petition
65	D-ABLAPL/38137/2024	DIPANKAR ACHARYA	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. C. T. case and lower court not mentioned in petition.
66	D-WP(C)/52425/2024	LAXMINARAYAN RAYATSINGH	2024-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not mentioned in index. 2.Paragraphs of writ petition not correctly numbered.
67	D-WP(C)/52363/2024	SUBHRANSU BHUSAN MOHANTY	2024-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED date of letter furnished under annexure 5.8 in index not tally with date mentioned in annexure 5.8 attach to the petition
68	D-ABLAPL/38131/2024	BIJAY JENA	2024-12-18	As per FIR details ,date of disp.of not reflected in the reference certificate.
69	D-WP(C)/52475/2024	PARTHA SARATHI DAS	2024-12-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-CMP/52410/2024	TUSAR KUMAR MISHRA	2024-12-18	15-ALL PAPERS NOT PROPERLY SIGNED. Prayer at page 12 not signed by the adv. (ii)Impugned order being appealable,FAO lies to learned Dist.Judge.
71	D-CRLMA/38157/2024	SIBA SANKAR SAMANTARAY	2024-12-18	Place after filing of order in IA NO 1553 of 2024 as per Prayer
72	D-WP(C)/52476/2024	ARIJEET MISHRA	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-ABLAPL/38054/2024	SANGRAM KUMAR SINGH	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Occupation not mentioned in the affidavit.
74	D-FAO/52686/2024	DEBASISH PATNAIK	2024-12-18	16-PETITION/APPEAL NOT IN TIME Period of Delay 170 days
75	D-CRLMC/38306/2024	DILLIP KUMAR RAY	2024-12-18	3-AUTHENTICATION FEE IS DEFICIENT. A.Fee of Rs. 2.20 not paid on C.Copy of Annex. 2.
76	D-WP(C)/52399/2024	KUNAL KUMAR SWAIN	2024-12-18	The name of petitioners in vakaltnama not correctly furnished.
77	D-WP(C)/52361/2024	EKTA AGARWAL	2024-12-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Annexure 1 not legible.2.Certified copy of annexs.5 and 8 to be filed.

78	D-CMP/52462/2024	DWARIKA PRASAD MOHANTY	2024-12-18	Put up for SR after index is page marked
79	D-BLAPL/38199/2024	JYOTIRMAYA SAHOO	2024-12-18	Date of rejection order mentioned in the synopsis,date chart and index not tally to date of rejection order as annexed
80	D-ABLAPL/38178/2024	JUDHISTHIR SAHOO	2024-12-18	14-NOT PROPERLY INDEXED. Index not page marked.
81	D-ABLAPL/38053/2024	SWARAJ PATEL	2024-12-18	Paragraph not correctly mentioned in the affidavit.
82	D-BLAPL/38087/2024	HARMOHAN DHAL	2024-12-18	Rejection order not mentioned in the Index.
83	D-WP(C)/52369/2024	LAXMIKANTA MOHANTY	2024-12-18	.Receipt Showing Serv.copy To cg not Filed.
84	D-BLAPL/38118/2024	DAMODAR PANDE	2024-12-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.Subject Code incorrectly Mentioned
85	D-WP(C)/52609/2024	BRAJA MOHAN SARANGI	2024-12-18	NOMENCLATURE OF THIS CASE MAY BE WPCRL IN INDEX AND CAUSE TITLE
86	D-WP(C)/52532/2024	PRAVAT KUMAR NAYAK	2024-12-18	Annexure -2 Page No 13 not legible
87	D-CRLA/37911/2024	SURYAKANTA DWIBEDI	2024-12-18	Code Indicated but not correct
88	D-CMAPL/52496/2024	ADV.	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.
89	D-FAO/52679/2024	DEBASISH PATNAIK	2024-12-18	Period of Delay 315 days.
90	D-CRLMC/38132/2024	KARUNAKAR RATH	2024-12-18	14-NOT PROPERLY INDEXED. IA not page marked correctly.
91	D-WP(C)/52412/2024	ROHIT RANJAN RAY	2024-12-18	1.Subject Code incorrectly Mentioned
92	D-BLAPL/38029/2024	SOUBHAGYA KUMAR DASH	2024-12-18	Page no. 11 not complete. S.T no. F.I.R. no. and G.R. no wrong in synopsis, prayer and 2nd page.
93	D-CRLA/38039/2024	DEEPAK RANJAN PARIDA	2024-12-18	As per index no annexure -2 and 3 filed but in appeal memo annexure 2 and 3 marked .Annexure 1 not correctly marked as per index in appeal memo . Place for further SR after removal of such defects .
94	D-ABLAPL/38246/2024	AJAYA KUMAR ROUT	2024-12-18	1.Provision of law not correctly mentioned in cause title .
95	D-ABLAPL/38042/2024	SIDDHARTH GOUTAM DAS	2024-12-18	P.S number not tally with cause title and body of the petition copy.
96	D-CRLA/38058/2024	DALIRANI BEHURAY	2024-12-18	TC Case no wrongly furnished in the Being Aggrieved and Prayer
97	D-ABLAPL/38172/2024	JNYANANANDA PANDA	2024-12-18	2(b) CC number not mentioned in the synopsis.

98	D-WP(C)/52515/2024	AKSHYANGSHU SEKHAR NANDY	2024-12-18	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
99	D-WP(C)/52505/2024	RABINDRANATH PAL	2024-12-18	30-OTHER DEFECT (IF ANY)  Petition not correctly addressed to Honorable Court. 1.I.A.is not correctly addressed to Honorable Court. 2.I.A. is not pagemarked. 3.The name of all the counsel in capital letters,Mobile numbers and enrollment numbers in vakaltnama not furnished. 4.Synopsis and date charts are not mentioned in index. 5.Date of appearance memo mentioned at page-35 under Annexure-6 and averment of writ petition does not tally with book mark index and index of writ petition. 6.Copy not served on S.C.(C.T and G.S.T.)
100	D-WP(C)/52473/2024	RASHMITA SAHU	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.  page 13-14 not legible
101	D- ABLAPL/38210/2024	LAXMI NARAYAN RAYATSINGH	2024-12-18	G.R. no. 617/2024 in cause title , not tally with para.1 and prayer of the petition
102	D- ABLAPL/38048/2024	NIRAJ KUMAR SETHI	2024-12-18	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall mentioned the petition,then S.R will be made.
103	D-WP(C)/52658/2024	TUNA SAHU	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.PETITIONERS NO 2 TO 5 NOT FILED V. NAMA 2. AGE OF THE PETITIONERS NOT STATED IN CAUSETITLE
104	D- BLAPL/38120/2024	BIKASH KUMAR PRADHAN	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.  Annexures not marked on the file.
105	D- ABLAPL/37999/2024	SANDIPANI NAYAK	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Book mark and Index not properly page marking.Age of the petitioner not tally with cause title and affidavit.Paragraph not correctly mentioned in the affidavit.
106	D- ABLAPL/38191/2024	SOUMYA RANJAN DAS	2024-12-18	Page no. 9 partly not neat.
107	D- BLAPL/38158/2024	ASHOK DAS	2024-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. provision not correct. 2.Date of disp. of not furnished in reference certificate,as per FIR details.

108	D-WP(C)/52552/2024	AMBIKA PRASAD RAY	2024-12-18	Annexure 1 and 2 and 4 series not Legible
109	D-WP(C)/52408/2024	SAMEER KUMAR DAS	2024-12-18	30-OTHER DEFECT (IF ANY) 1.Legible copy of page-23 to be filed. 2.Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition
110	D-CMP/52575/2024	LALIT KUMAR MAHARANA	2024-12-18	1- status of parties in court below not furnished in cause title.
111	D-CRLA/37959/2024	TUKUNA KUMAR MISHRA	2024-12-18	1.Appellant is minor but executed vakalatnama 2 . P .S case furnished in cause title of appeal memo ,appears not correct . 3 . certificate furnished is not proper and deponent has not put her L .T .I on declaration .
112	D-RSA/52311/2024	SAMIR KUMAR MISHRA, (SR. ADV.)	2024-12-18	8-CAUSE TITLE NOT IN ORDER. Status of R.11 not stated,and deft. no.1 (c) is not made party.
113	D-CMP/52554/2024	MANORANJAN PADHY	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of petitioner differs from the age of deponent.
114	D-ABLAPL/38122/2024	BIKASH KUMAR PRADHAN	2024-12-18	Page marking not made on annexure-1.
115	D-WP(C)/52009/2024	PRASANNA KUMAR MISHRA	2024-12-18	Page No 6 not found in the Writ Application. (2) Page No 41 not Legible vide Annexure 6 .
116	D-ABLAPL/38207/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-12-18	1. Year of the FIR. not reflected in index. 2.sl.8 repeated two times in the petition.
117	D-BLAPL/38198/2024	MANOJ KUMAR PANDA	2024-12-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. Annexure No.1 not legible.
118	D-WP(C)/52479/2024	PRAFULLA KUMAR KAR	2024-12-18	30-OTHER DEFECT (IF ANY) 1. R.C.Case number mentioned under Annexure-5 in book marks index and index of writ petition appears to be wrong. 2. Xerox attested copy of order under Annexure-7 filed, but c.copy there of not filed.
119	D-ABLAPL/38147/2024	HARAPRASAD PANDA	2024-12-18	1.Date FIR does tally index and averment no . 2 last paragraph.
120	D-ABLAPL/38134/2024	JAYAKRISHNA MOHAPATRA	2024-12-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. provision not correct. 2.page no. 11 not partially legible.
121	D-WP(C)/52409/2024	KRUSHNA CHANDRA RATH	2024-12-18	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Opp.party No.1 is not represented through.

122	D-WPCRL/37929/2024	DEBA KUMAR RATH	2024-12-18	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Undertaking filed without signature and age of petitioner differs from the age of deponent.
123	D-ABLAPL/38125/2024	BIKASH KUMAR PRADHAN	2024-12-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. As per index, annexs. and pages not marked.2.page nos. 17 and 18 are not neat. 3.D.C.fee Rs.50/- to be paid on V.nama.
124	D-BLAPL/38060/2024	BHABANI SHANKAR DAS	2024-12-18	As per Rejection order C.T case number not mentioned in the cause title and petition copy.
125	D-ABLAPL/38144/2024	BISWARANJAN DALAI	2024-12-18	Annex.2 not reflected index but reflected in para.2 of petition.
126	D-BLAPL/38068/2024	GAGAN BIHARI SINGH	2024-12-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  G.R No.Year not correctly mentioned in the cause title , synopsis and body of the petition copy.Paragraph not correctly mentioned in the affidavit.Page marking not properly mentioned.
127	D-WP(C)/52498/2024	PRAFULLA CHANDRA ACHARYA	2024-12-18	14-NOT PROPERLY INDEXED.  Not properly page marked in the index and petition.
128	D-WP(C)/52402/2024	KUNAL KUMAR SWAIN	2024-12-18	30-OTHER DEFECT (IF ANY)  Annexure-1 is not attested

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 18-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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